

should take place and reports should be placed before the House. I hope, it is your desire (Interruption)

SHRI S. M. BENERJEE ; I did not want a discussion; I wanted two statements (Interruption)

SHRI RAGHU RAMAIAH : You wanted a statement but others wanted a discussion. Many hon. Members have made various statements. I hope, it is your desire that I should convey it to the concerned Minister. I shall do so.

SHRI BAKAR ALI MIRZA : This is very vague. There is no assurance.

SHRI JYOTIRMOY BASU : Is the Foreign Trade Minister being requested to make a statement in the afternoon about the Tea Board employees strike ?

SHRI BAKAR ALI MIRZA : Sir, do you permit this evasion? There is no kind of an assurance. what is he going to do ?

MR. DEPUTY-SPEAKER : How can he give an assurance ? He has to discuss it with the concerned Minister.

SHRI BAKAR ALI MIRZA : It has to be discussed. This matter was raised before also and he must come prepared.

SHRI RAGHU RAMAIAH : I will convey to the Ministers concerned.

SHRI BAKAR ALI MIRZA ; He has not given any assurance

MR. DEPUTY-SPEAKER : He has heard you.

SHRI BAKAR ALI MIRZA : He has been hearing me for the last fortnight.

SHRI RAGHU RAMAIAH : As you will see from the Report of the Business Advisory Committee which I am placing before the House for adoption, all the leaders of the parties who are members of the Business Advisory Committee have suggested that even no No-Day-Yet-Named motion should be taken up before the Finance Bill is passed. The House will appreciate our

difficulties. I will certainly convey to the Ministers concerned.

13.40 hrs.

BUSINESS ADVISORY COMMITTEE
FORTY-SIXTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

"That this House do agree with the Forty-Sixth Report of the Business Advisory Committee presented to the House on the 12th March, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Forty-sixth Report of the Business Advisory Committee presented to the House on the 12th March, 1970."

The motion was adopted.

MR. DEPUTY-SPEAKER : Now, the House stands adjourned for lunch to meet again at 2.40 P. M.

13.41 hrs.

The Lok Sabha adjourned for Lunch till forty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at forty-four minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

RE: PROROGATION OF JAMMU
AND KASHMIR LEGISLATURE

MR. DEPUTY-SPEAKER Mr.
Raghuvir Singh Shastri.

SEVERAL HON. MEMBERS rose.—

SHRI KANWAR LAL GUPTA (Delhi Sadar) : Sir, on a point of order. It is a